

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Free copy of
order dt. 26-4-2000
given to the
applicant's
counsel.

Pat
27/4

Prakash
27-4-20
S.O.

6. Order dated 26.4.2000

Heard Shri S. Dash, learned counsel
for the applicant on the question of admission.
In this O.A. the applicant prays for
retrospective promotion to the rank of
Inspector of Police and subsequent promotion
to J. P. S. (Orissa cadre). As the prayer
with regard to promotion to the post of
Inspector of Police is a matter to be
considered by the State Administrative
Tribunal, this Tribunal has no jurisdiction
to entertain the application and therefore,
the O.A. is held to be not maintainable
before this Tribunal. Applicant, if so
advised, may file the O.A. before the
appropriate forum.

The O.A. is rejected not being
maintainable.

J. Dash
Vice-Chairman
26/4

Member (J)